## NATIONAL COMPANY LAW TRIBUNAL Special BENCH

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIN, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/12/2016

NAME OF THE PETITIONER(S)

: Ram Kumaran Thangam

NAME OF THE RESPONDENT(S)

: Shri Panchami Cargoes Private Limited

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

Ramburai haza

REPRESENTATION BY WHOM

1. Pritavivaj Pandian 2. Raudumaron Thaym

counsel bor Respondents getitioner

**ORDER** 

Petitioner in person present. Counsel for respondents present. Petitioner has submitted a proposal for settlement, copy of which has been given to the other side. Counsel for respondents is directed to file reply before the next date of hearing. Put up on 30.10.2017 at 10.30 A.M.

Ch. Mohd Sharief Tariq Member (Judicial)

bc